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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/54/2016

**NAME OF THE PETITIONER(S)** : M. Othiswami & Another

**NAME OF THE RESPONDENT(S)** : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1. A.K. MYSAMY & ASSOCIATES  
P.M. VATSALA

RESPONDENTS  
1-3

P. M. Vatsala

2. A. HARIRAM  
Representing  
Vidhya Shankar.  
A. Shok Kutcher.

PETITIONER.

H. M. M.

3. S. THIRUCHENTHIL VASAN  
Representing for  
respondent No: 5

5<sup>th</sup> respondent

S. Thiruchenthil Vasan

## ORDER

Shri A Hariram, proxy counsel representing senior counsel for petitioner on record present. Ms P M Vatsala, counsel for R1 to R3 and Shri Thiruchenthilvasan, representing counsel for R5 are present. Counsel for petitioner has not filed the affidavit showing proof of sending and effecting notice on R4 and prayed time for filing the same. Time extended at request. Counsel for petitioner is granted a final opportunity to file rejoinder. Put up on **14.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)